

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

16. IA 2909/2021 IA 273/2022 IA 487/2022 IA 1492/2022- 33(1)
In C.P. (IB)/4537(MB)2019

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 09.07.2024**

NAME OF THE PARTIES: - IA 2909/2021 Rupnarayan S. More
IA 273/2022 Rupnarayan S. More
V/s
Teevra Impex Pvt Ltd
IA 487/2022 Rupnarayan S. More
V/s
Aadit Metal Trade Private Limited
IA 1492/2022 Rupnarayan Shankarlal More
V/s
Adit Metal Trade Pvt Ltd
IN THE MATTER OF
Teevra Impex Pvt Ltd
V/s
Aadit Metal Trade Pvt Ltd

Section: 60(5) Sec 43(1) r/w Sec 44 (1) Sec 19(2) U/s 9 (IBC)

ORDER

IA.No.2909/2021: -

Presence: -

Adv Henna Jain i/b Adv Raina BirlaResolution Professional (through VC).

List this matter on **27.08.2024**.

IA.No.273/2022: -

Presence: -

Adv Henna Jain i/b Adv Raina BirlaResolution Professional (through VC).

List this matter on **27.08.2024**.

IA.No.487/2022: -

Presence: -

Adv Henna Jain i/b Adv Raina BirlaResolution Professional (through VC).

List this matter on **27.08.2024**.

IA.No.273/2022: -

Presence: -

Adv Henna Jain i/b Adv Raina BirlaResolution Professional (through VC).

List this matter on **27.08.2024**.

Sd/-

ANIL RAJ CHELLAN
Member (Technical)

JAGDISH

Sd/-

KULDIP KUMAR KAREER
Member (Judicial)